

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.7 - IA/692(AHM)2024
in
CP(IB) 148 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Asis Logistic Ltd

.....Applicant

V/s

State Bank of India & Ors

.....Respondent

Order delivered on: 30/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

For the Respondent :

ORDER

IA/692(AHM)2024

This application is filed by the Liquidator for placing on record the 19th progress report for the quarter ended on 31.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 692 of 2024 stands disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)